

(9)

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 142/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company		Monnet Ispat & Energy Ltd. -Vs- Orissa Sponge iron & Steel Ltd & Ors.	
Under Section		241-242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

P. Senkan.

Petitioner.

27/11/17

A. Khandia

[Signature]

Arbab Sardar, Adv.

Resp. No. 546

Arbab Sardar, Advocate

27/11/2017

ORDER

Ld. Counsel for the petitioner and the respondent nos. 5 and 6 are present.

Petitioner has filed this petition u/s. 241-242 of the Companies Act, 2013. Ld. Counsel for the petitioner informed that petitioner are under insolvency process and moratorium order was passed. Hence, no further proceedings can continue till the moratorium period is over.

List on 07/02/2018 for further order.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(V.P.Singh)
Member (J)